

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/2379/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the 20th March, 2023

Sub: **Casual leave, Restricted holiday with station leave permission.**

Ref:- Your letter No. DJL/2363/2023 Dated 16.03.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.04.2023 and permission to avail Restricted holiday on 19.04.2023 along with station leave permission, with the official vehicle, at own cost, from the morning of 13.04.2023 till the evening of 23.04.2023.** Further, the Addl. Sessions Judge cum Special Judge (POCSO), Lakhimpur, North Lakhimpur and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.


Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/2380/A, dated , 20-03-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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